

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:7267  
ANSWERED ON:21.05.2012  
HUMAN RIGHTS VIOLATION  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has found most of the cases of human rights violation against the armed forces personnel to be false;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action taken against the personnel found guilty of human rights violations?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): The details of the number of human rights violation complaints reported against the Armed Forces personnel during the last three years and the action taken thereon are as follows:

Year	Number of complaints investigated and found false	Number of complaints under investigation	Number of complaints
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2009	79	79	-
2010	57	52	5
2011	33	27	6
Total	169	158	11